

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015  
CA No. 135/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: Mr. Suyash Traders  
V/s.  
M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Ms. VEENA ADAM  
WIDR MS  
POONAM  
SANDHARIA  
for Reg No 2

ADVOCATE

03/02/17  
Jhnx!

**ORDER**

**CA. No. 135/15 in CP No. 32/58-59,397-398/CLB/MB/MAH/2015**

1. None for the Petitioner. The Learned Representative of the Respondents is present.
2. At the request of the Learned Counsel list this matter on 13.02.2017 Interim Order to continue till the next date of hearing.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

**Dated : 03.02.2017.**